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O.A.No. 680/06

ORDER DATED: 28.09.2006

Copy of Order
may be given to
both the Counsel.

28/9/06

W 28/9/06
S.O.(J) 11/12

on 28.09.06

Copies of order
alongwith copies
of O.A. sent
to all resp'ts.

W 11/12
S.O.(J) 11/12

Heard Mr. Ashis K. Mishra, Ld. Counsel for the Applicant and Mr. U.B. Mohapatra, Ld. Sr. Standing Counsel for the Respondents; on whom a copy of this O.A. has already been served.

The Applicant has been demoted from the rank of Supervisor NT/OTS to LHF in Ordnance Factory Badmal in Balangir district by the General Manager of the Factory; who is the head of the Department. The Applicant had worked more than 6 months in the capacity of Supervisor and was then demoted; which was followed by a show cause notice to confirm the demotion. The order of demotion has already taken place.

Since, the matter has not been agitated before the next higher authority, i.e. Secretary, Defence Production and Supply (Respondent No.1), without expressing any opinion on the merit of the case, this application, which is hit by Section 20 of the Administrative Tribunals Act, is dismissed with liberty to the Applicant to take up the matter before the Respondent No.1.

Send copies of this order, along with copies of the O.A., to the Respondents and free copies of this order be given to the Ld. Counsels for both the parties.


MEMBER (ADMN.)